

F.No.01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 20.03.2018

ORDER NO. 50 of 2018

Hon'ble President is pleased to partially modify the roster order no. **39 of 2018 for CESTAT Delhi** to the extent indicated below:-

On 23.3.2018 at 02.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri B. Ravichandran, Member (T) will hear the following ROM application:

E/ROM/50964/2017 in E/3928/2005

On 23.3.2018 after the specially constituted Division Bench is over, Hon'ble Shri S.K. Mohanty, Member (J) will hear the following ROM application:

ST/ROM/50203/ 2018 in ST/52186/2013


By Order


2013

(A.Mohan Kumar)
Registrar

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20/03/2018
Dy. Registrar

F.No.01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 21.03.2018

ORDER NO. 51 of 2018


Hon'ble President is pleased to partially modify the commencing from **26.03.2018 to 28.03.2018 or till further orders, whichever is earlier, for CESTAT Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 26.03.2018 to 28.03.2018	Excise & Customs & Division Bench Matters
Hon'ble Sh. S.K. Mohanty, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 26.03.2018 to 28.03.2018 after the aforementioned Division Bench matters are over.	Service Tax Division Bench Matters
Hon'ble Sh. B. Ravichandran, Member (Technical)	From 26.03.2018 to 28.03.2018	Single Member Bench Matters as notified

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order


21/3/18
(A.Mohan Kumar)
Registrar

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21/3/18
Dy. Registrar